(c) The total loan assistance earmarked during the last three years of the Plan, under the programme of permanent improvements of scarcity areas, is Rs. 3 crores for Bhadra (1st Stage) and Rs. 50 lakhs for Nugu. After taking into account the loan sanctioned during 1953-54, the amount available during the last two years of the Plan will be—

Rs. 2.60 crores for Bhadra and Rs. 15 lakhs for Nugu.

(d) The Bhadra Project (1st Stage) and the Nugu Project are expected to be completed by June 1956.

JIRANIA COMMUNITY PROJECT AREA

489. Shri Dasaratha Deb: Will the Minister of Planning be pleased to state:

- (a) whether it is a fact that three weirs, including control gate and diversion channel have been planned to be undertaken in Jirania Community Project Area;
- (b) if so, what has been the progress of these schemes so far; and
- (c) what is the final estimated expenditure for such weirs if they are to be undertaken?

The Deputy Minister of Irrigation and Power (Shri Hathi): (a) to (c). The information has been called for from the State Governments and will be laid on the Table of the House when available.

INDIA SUPPLY MISSION, WASHINGTON

490. Th. Lakshman Singh Charak: Will the Minister of Works, Housing and Supply be pleased to state the number or value of contracts entered into during 1951-52 and 1952-53 by the India Supply Mission, Washington?

The Minister of Works, Housing and Supply (Sardar Swaran Singh):

Year	No. of contracts placed	Value of contracts placed
1951-52	1540	Rs. 164 crores
1952-53	1376	Rs. 54 crores

INDO-PAKISTAN BOUNDARY LINES

- 491. Shri Katham: Will the Prime Minister be pleased to state:
- (a) the mileage of the riverine boundary lines as between the States of Assam, West Bengal and Tripura on the Indian side and East Pakistan on the other;
- (b) the mileage of boundary lines between those States and East Pakistan which run on the Pakistan banks of the rivers leaving the beds of such rivers to Indian side as last agreed upon, if any, and also the mileage of such lines that go on the Indian banks of the rivers leaving the beds to Pakistan; and
- (c) how many times disputes on these boundary lines have arisen till now since the Bagge Award and how many of them have so far been settled?

The Prime Minister (Shri Jawahar-lal Nehru): (a) The mileage of the riverine boundary between the States of Assam, West Bengal and Tripura on the one side and East Pakistan on the other, based on the latest available survey reports, is roughly as follows:

Assam-East Bengal: 30 Miles.

West Bengal-East Bengal: 64 miles.

Tripura-East Bengal: 186 Miles.

Total: 280 Miles.

(b) The mileage of the boundary lines between these Indian States and East Pakistan which run along the Pakistan banks of the rivers and those which run along the Indian banks of the rivers, based on the latest available survey reports, is approximately as below:

Boundary Boundary running running on Pakistan on Indian banks banks

Assam-East Bengal 15 miles 6 miles Tripura-East Bengal 2 miles 32 miles

Information in respect of West Bengal-East Bengal boundary is not available. It will be placed on the Table of the House as soon as received from the Government of West Bengal.

(c) Since the Bagge Award the Government of Pakistan have raised a dispute over the boundary which runs along the Pakistan bank of the river Surma on the Assam-East Bengal border.

This dispute was discussed at the Indo-Pakistan Eastern Zone Conference held in Calcutta in September-October 1953. No agreement was however reached and the matter is under correspondence between the two Governments.

IMPORT OF STORES FOR TRACTORS

- 492. Shri Sarangadhar Das: Will the Minister of Commerce and Industry be pleased to state:
- (a) whether there is a ban on the import of certain parts and stores required for heavy tractors, bulldozers and earth-moving machinery such as (i) Caterpillar Ball Bearings, 5F 2715, 8B 4455, 8B 4454, (ii) Seals. (iii) Bolts and nuts and (iv) Capscrews; and
- (b) whether these essential stores are manufactured in India in sufficient quantities and of the required quality?

The Minister of Commerce and Industry (Shri T. T. Krishnamachari):
(a) No, Sir.

(b) Excepting Ball Bearings of the sizes specified in Appendix 'C' of the Import Trade Control Policy Book for January-June, 1954, there is no organised production of these items in the country.

INDIANS IN INDO-CHINA

- 493. Shri Sanganna: Will the Prime Minister be pleased to state:
- (a) the Indian population in Indo-China just before and after the outbreak of Indo-China War;
- (b) what is the estimated calue of their assets at present; and

(c) what concessions and facilities are enjoyed by them regarding their assets?

The Prime Minister (Shri Jawahar-lal Nehru): (a) On 19th December 1946, just before the outbreak of hostilities in Indo-China, the Indian population was estimated at about a thousand (1000). The present figure is estimated to be about 2,500.

- (b) About Rs. five hundred million. (Rs. 500,000,000). This is a very rough estimate owing to the uncertain value of the piastre.
- (c) Apart from facilities for small remittances to cover maintenance of dependents in India, education of children, travel expenses etc., the following facilities are enjoyed by Indians:
- (i) Non-resident Indians are allowed to transfer their entire profits.
- (ii) Resident Indians can remit upto 50 per cent. of their profits when they visit India.
- (iii) On leaving Indo-China permanently, Indians can transfer equivalent of three million French Francs or roughly Rs. 40,816.

COAL SUPPLY TO PAKISTAN

- 494. Shri Gidwani: Will the Minister of Production be pleased to state:
- (a) the quantity of coal and coke sent to Pakistan from the 1st January to the 31st March, 1954;
- (b) whether its price was received in eash or in any other form; and
- (c) what was the price charged per ton?

The Minister of Production (Shri K. C. Reddy): (a) The quantity of coal/coke sent to Pakistan during January-March 1954 was as follows:

 January 1954
 52,312 tons.

 February 1954
 60,888 tons.

 March 1954
 71,831 tons.

(b) The price was received in cash.